

Name of Corporate Debtor : V Hotels Limited Date of Commencement of CIRP : 31 May 2019* List of Creditors as on : December 04, 2023

List of operational creditors (Government dues)

Annexure 3

													(Amount in INR)	
Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable						
1	Asst. Commissioner of Income Tax - 3(3)(1), Mumbai	Central Government	21-Oct-22	14,83,68,224	14,83,68,224	Income tax dues	No	NA	-	-	-	-	NIL	
2	State Government of Maharashtra (Revenue Department)	Govt. of Maharashtra	15-Feb-23	14,31,91,602	-	Leasehold land dues	No	NA	1	-	-	14,31,91,601	The claim submitted by the Revenue Department for INR 14,31,91,602 is disputed by the Corporate Debtor and is subject to the outcome of the disputes. Accordingly, the same has been verified at a notional amount of INR 1/-.	
3	Brihanmumbai Municipal Corporation (BMC)	Govt. of Maharashtra	14-Oct-22	14,15,33,766	14,15,33,766	Property tax dues	No	NA	-	-	-	-	NIL	
4	Income Tax Department (TDS)	Central Government	16-Dec-22	7,24,30,030	7,24,30,030	TDS dues	No	NA	-	-	-	-	NIL	
5	The Principal Commissioner, CGST & C.Ex., Mumbai South	Central Government	25-Nov-22	1,01,80,316	1,01,80,316	GST dues	No	NA	-	-	-	-	NIL	
6	Regional Provident Fund Commissioner, Employees Provident Fund Organisation	Central Government	19-Jan-23	37,72,469	37,72,469	PF dues	No	NA	-	-	-	-	NIL	
7	State Government of Maharashtra (Maharashtra Division)	Govt. of Maharashtra	27-Jan-23	1,80,12,028	3,21,577	NA Tax dues	No	NA	1,63,47,179	-	-	13,43,272	NIL	
Total				53,74,88,435	37,66,06,382				1,63,47,180	-	-	14,45,34,873		

Note: The details presented above are subject to revisions including on account of receipt of additional information and shall be updated accordingly.

*read with the NCLT order dated 7 Sep'22 for exclusion of period of 964 days from 11 Dec'19 to 01 Aug'22